NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1681/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: CG Power & Industrial Solutions Ltd.
V/s.

ACC Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

1.

DESIGNATION

SIGNATURE

Counsel Mr. Zed Andhyning alw.

Peciseet vaghani, Hewant prabbulker,

Smith Bhosale + yogeth Bhoge (

ilb. Jupus PERITUS Mutabal

For operational creditor

ORDER CP No.1681/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.1.2018.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)